## **National Company Law Tribunal**

Allahabad Bench

CP NO. 113 /ND/ 2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

NAME OF THE COMPANY: Hiran. foils & Prints Put. Ud.
SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies act of 1956.

Representation

1. 7. Shabhit Chauban Lawy ex

2.

Order dated 29.05.2017 CP NO 113/ND/2013 In the matter of Hirani foils & Prints Pvt Ltd

Shri Shobhit Chauhan Advocate Represents for the petitioner company. In this matter report of ROC is still awaited therefore, a copy of this order be communicated to RD(NR) with direction to issue proper notice to ROC Kanpur for filing of report on shareholding pattern of company & offering its comment in the C.A. Reply to be filed within 4 week and advance copy be served to the petitioner.

The matter be listed on 17.07.2017.

Date-29.05.2017

Shri H.P Chaturvedi (Member Judicial)